HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 30th November, 2015.

Harvana Clinical Establishment Act

*930. SH. KARAN SINGH DALAL, M.L.A.: Will the Health Minister be pleased

to state:-

a) whether the Haryana Clinical Establishment (Registration and

Regulation Act) has been notified in the state; if so, the aims and

objectives of the Act;

b) whether the Authorities/Bodies have been constituted in the State

as per the provisions of the said Act; and

c) if not, the reasons thereof?

Chandigarh: The 24th November, 2015 R.K. NANDAL, Secretary, Haryana Vidhan Sabha